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Title : Need to set up 6<sup>th</sup> Pay commission for revision of pay scales and emoluments of Central Government employees .

SHRI A. VENKATESH NAIK (RAICHUR): Most of the Central Government Employees Association have started nation-wide agitations demanding the Government of India to set up the Sixth Pay Commission to revise the pay scales and emoluments to the Central Government employees. Employees of Government of Karnataka are also making the same demand for the last three years. The Fifth Pay Commission was set up 15 years ago and its recommendations came into effect from 1.1.1996. The prices of all commodities have gone up to a very large extent. Government employees are finding it difficult to make both ends meet. There is sharp increase in the inflation rates. Tax burden along with VAT is squeezing life of middle class and Government employees. If this genuine demand is not agreed to by the Government of India it may lead to violent demonstrations which may obstruct the working in various offices and organisations all over the country. It is true that some recommendations like Second Assured Career Progression (2<sup>nd</sup> ACP) has not been implemented by most of the Ministries except Home Ministry till today. But, demand for setting up 6<sup>th</sup> Pay Commission is valid and I urge upon the Hon'ble Minister of Finance to set up 6<sup>th</sup> Pay Commission immediately.